

**High Court of Karnataka  
Bengaluru  
Dated May 26, 2020**

**NOTICE**

The High Court in its Principal Bench at Bengaluru has decided to permit rectification of office objections on experimental basis on **28<sup>th</sup>, 29<sup>th</sup> & 30<sup>th</sup>** of **May 2020** in two sessions i.e., from 11.00 a.m. to 1.00 p.m. and 2.30 p.m. to 4.30 p.m. at **First floor, Food Court, High Court Campus.**

The case details for compliance of office objections is web-hosted along with this notice, specifying the date, time and counter numbers. At present compliance of office objections of those cases shown in the list is permitted. The Advocates/Parties-in-person/Advocates' clerks are requested to make it convenient to reach the respective counters in time to rectify the office objections. It is requested that the Advocates/Parties-in-person/Advocates' clerks shall comply the office objections at the venue and they will not be allowed to take the files outside the venue.

The entry will be given to Advocates/Parties-in-person/Advocates' clerks to the objections compliance venue only from Gate No.5 on production of their Identity Cards and downloaded printed copy of the check slips of the cases of which objections to be complied or a soft copy thereof, which is to be shown to the security personnel.

The Advocates/parties-in-person/Advocates' clerks entering the Court precincts will have to undergo medical screening and only those who asymptomatic will be allowed entry.

The Advocates/Parties-in-person/Advocates' clerks are requested to reach the High Court precincts ten minutes before the scheduled time. The Advocates/Parties-in-person/Advocates' clerks will have to stand in queue and social distancing shall be maintained while standing in the queue. Needless to add that no person will be allowed to enter in the High Court precincts without wearing a mask.

The Advocates/Parties-in-person/Advocates' clerks who are allowed entry in the precincts of the High Court shall strictly follow the norms of safety such as maintaining social distancing, wearing masks etc. After rectification/compliance of office objections are completed, Advocates/Parties-in-person/Advocates' clerks are requested immediately to leave the court precincts and they will not be allowed to enter the Court building.

The aforesaid arrangement is made on the trial basis and the same is liable to be cancelled in the event, it is found that the Advocates/Parties-in-person/Advocates' clerks are not following the safety norms of wearing masks and maintaining social distancing.

The Advocates/Parties-in-person/Advocates' clerks are requested to co-operate with the High Court administration.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

**Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL**

Contd...

**RECTIFICATION OF OFFICE OBJECTION  
DATED 28TH MAY 2020  
COUNTER-NO.1**

**WRIT PETITION**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>		<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>SL NO</b>	<b>FR NO. &amp; YEAR</b>	<b>SL NO</b>	<b>FR NO. &amp; YEAR</b>
1	2310/2020	26	3539/2020
2	2372/2020	27	3625/2020
3	2538/2020	28	3768/2020
4	2589/2020	29	3786/2020
5	2721/2020	30	3796/2020
6	2768/2020	31	3811/2020
7	2838/2020	32	3900/2020
8	2874/2020	33	3901/2020
9	2887/2020	34	3952/2020
10	2965/2020	35	3975/2020
11	2992/2020	36	3976/2020
12	3121/2020	37	4013/2020
13	3122/2020	38	4049/2020
14	3126/2020	39	4102/2020
15	3226/2020	40	4119/2020
16	3232/2020	41	4299/2020
17	3330/2020	42	4345/2020
18	3331/2020	43	5620/2020
19	3332/2020	44	5608/2020
20	3335/2020	45	5610/2020
21	3336/2020	46	5611/2020
22	3337/2020	47	5612/2020
23	3459/2020	48	5615/2020
24	3516/2020	49	5618/2020
25	3523/2020	50	5625/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 28TH MAY 2020  
COUNTER NO.2  
MISCELLANEOUS FIRST APPEAL (MFA)**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
1	1363/2020
2	1368/2020
3	1545/2020
4	1548/2020
5	1552/2020
6	1554/2020
7	1556/2020
8	1558/2020
9	1559/2020
10	1560/2020
11	1563/2020
12	1565/2020
13	1569/2020
14	1570/2020
15	1617/2020
16	1620/2020
17	1626/2020
18	1627/2020
19	1628/2020
20	1632/2020
21	1633/2020
22	1638/2020
23	1643/2020
24	1645/2020
25	1646/2020

<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
26	1651/2020
27	1653/2020
28	1657/2020
29	1659/2020
30	1665/2020
31	1666/2020
32	1668/2020
33	1670/2020
34	1671/2020
35	MFA.CROB/45/2020
36	MFA.CROB/46/2020
37	MFA.CROB/47/2020
38	MFA.CROB/54/2020
39	MFA.CROB/56/2020
40	MFA.CROB/57/2020
41	MFA.CROB/58/2020
42	MFA.CROB/63/2020
43	MFA.CROB/64/2020
44	MFA.CROB/65/2020
45	MFA.CROB/66/2020
46	MFA.CROB/67/2020
47	MFA.CROB/68/2020
48	MFA.CROB/71/2020
49	MFA.CROB/72/2020
50	MFA.CROB/74/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 28TH MAY 2020  
COUNTER NO.3  
REGULAR FIRST APPEAL (RFA)**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
1	2726/2019
2	131/2020
3	161/2020
4	165/2020
5	175/2020
6	176/2020
7	178/2020
8	183/2020
9	184/2020
10	188/2020
11	190/2020
12	191/2020
13	192/2020
14	194/2020
15	195/2020
16	196/2020
17	198/2020
18	202/2020
19	203/2020
20	205/2020
21	206/2020
22	207/2020
23	209/2020
24	214/2020
25	215/2020

<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
26	216/2020
27	218/2020
28	221/2020
29	222/2020
30	223/2020
31	224/2020
32	227/2020
33	228/2020
34	232/2020
35	233/2020
36	234/2020
37	236/2020
38	238/2020
39	245/2020
40	251/2020
41	252/2020
42	258/2020
43	261/2020
44	264/2020
45	268/2020
46	269/2020
47	270/2020
48	274/2020
49	276/2020
50	279/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 28TH MAY 2020  
COUNTER NO.4**

**REGULAR SECOND APPEAL (RSA)**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>		<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>Sl.No</b>	<b>FR NO. &amp; YEAR</b>	<b>Sl.No</b>	<b>FR NO. &amp; YEAR</b>
1	1951/2019	26	1992/2019
2	1953/2019	27	1993/2019
3	1954/2019	28	2000/2019
4	1955/2019	29	2002/2019
5	1956/2019	30	2004/2019
6	1957/2019	31	2007/2019
7	1959/2019	32	2008/2019
8	1960/2019	33	2009/2019
9	1961/2019	34	2010/2019
10	1969/2019	35	2014/2019
11	1970/2019	36	2015/2019
12	1971/2019	37	2016/2019
13	1972/2019	38	2019/2019
14	1973/2019	39	2022/2019
15	1974/2019	40	2023/2019
16	1976/2019	41	2027/2019
17	1977/2019	42	2029/2019
18	1978/2019	43	2031/2019
19	1979/2019	44	2033/2019
20	1982/2019	45	2035/2019
21	1984/2019	46	2036/2019
22	1985/2019	47	2037/2019
23	1986/2019	48	2041/2019
24	1988/2019	49	2043/2019
25	1989/2019	50	2046/2019

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 28TH MAY 2020  
COUNTER - 1**

**CRIMINAL PETITION U/S 482 OF CR.P.C.**

<b>BETWEEN 2.30 PM TO 3.30 PM</b>			<b>BETWEEN 3.30 PM TO 4.30 PM</b>		
<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	CRL.P	5906/2019	26	F.R.NO.	435/2020
2	F.R.NO.	9237/2019	27	F.R.NO.	437/2020
3	F.R.NO.	9265/2019	28	F.R.NO.	447/2020
4	F.R.NO.	9417/2019	29	F.R.NO.	452/2020
5	F.R.NO.	9439/2019	30	F.R.NO.	454/2020
6	F.R.NO.	9444/2019	31	F.R.NO.	456/2020
7	CRL.P	1048/2020	32	F.R.NO.	458/2020
8	CRL.P	1154/2020	33	F.R.NO.	460/2020
9	CRL.P	1450/2020	34	F.R.NO.	464/2020
10	CRL.P	1468/2020	35	F.R.NO.	465/2020
11	CRL.P	1811/2020	36	F.R.NO.	466/2020
12	CRL.P	1857/2020	37	F.R.NO.	470/2020
13	F.R.NO.	117/2020	38	F.R.NO.	483/2020
14	F.R.NO.	152/2020	39	F.R.NO.	484/2020
15	F.R.NO.	171/2020	40	F.R.NO.	485/2020
16	F.R.NO.	172/2020	41	F.R.NO.	495/2020
17	F.R.NO.	255/2020	42	F.R.NO.	497/2020
18	F.R.NO.	402/2020	43	F.R.NO.	505/2020
19	F.R.NO.	403/2020	44	F.R.NO.	506/2020
20	F.R.NO.	413/2020	45	F.R.NO.	517/2020
21	F.R.NO.	417/2020	46	F.R.NO.	520/2020
22	F.R.NO.	418/2020	47	F.R.NO.	521/2020
23	F.R.NO.	420/2020	48	F.R.NO.	548/2020
24	F.R.NO.	422/2020	49	F.R.NO.	563/2020
25	F.R.NO.	423/2020	50	F.R.NO.	567/2020



**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 28TH MAY 2020  
COUNTER - 2**

**CRIMINAL PETITION U/S 438 & 439 OF CR.P.C.**

**BETWEEN 2.30 PM TO 3.30 PM**

**BETWEEN 3.30 PM TO 4.30 PM**

SL.NO.	CASE TYPE	CASE NO. & YEAR
1	CRL.P.	5785/2019
2	CRL.P.	7112/2019
3	CRL.P.	9407/2019
4	CRL.P.	1168/2020
5	F.R.NO.	513/2020
6	F.R.NO.	1032/2020
7	F.R.NO.	1042/2020
8	F.R.NO.	1072/2020
9	F.R.NO.	1077/2020
10	F.R.NO.	1080/2020
11	F.R.NO.	1088/2020
12	F.R.NO.	1104/2020
13	F.R.NO.	1111/2020
14	F.R.NO.	1112/2020
15	F.R.NO.	1118/2020
16	F.R.NO.	1128/2020
17	F.R.NO.	1188/2020
18	F.R.NO.	1189/2020
19	F.R.NO.	1190/2020
20	F.R.NO.	1206/2020
21	F.R.NO.	1234/2020
22	F.R.NO.	1258/2020
23	F.R.NO.	1284/2020
24	F.R.NO.	1287/2020
25	F.R.NO.	1288/2020

SL.NO.	CASE TYPE	CASE NO. & YEAR
26	F.R.NO.	1292/2020
27	F.R.NO.	1294/2020
28	F.R.NO.	1326/2020
29	F.R.NO.	1331/2020
30	F.R.NO.	1333/2020
31	F.R.NO.	1361/2020
32	F.R.NO.	1364/2020
33	F.R.NO.	1366/2020
34	F.R.NO.	1388/2020
35	F.R.NO.	1399/2020
36	F.R.NO.	1426/2020
37	F.R.NO.	1477/2020
38	F.R.NO.	1486/2020
39	F.R.NO.	1494/2020
40	F.R.NO.	1502/2020
41	F.R.NO.	1505/2020
42	F.R.NO.	1514/2020
43	F.R.NO.	1538/2020
44	F.R.NO.	1563/2020
45	F.R.NO.	1566/2020
46	F.R.NO.	1575/2020
47	F.R.NO.	1579/2020
48	F.R.NO.	1588/2020
49	F.R.NO.	1597/2020
50	F.R.NO.	1620/2020

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 28TH MAY 2020  
COUNTER - 3**

**CRIMINAL APPEAL**

<b>BETWEEN 2.30 PM TO 3.30 PM</b>			<b>BETWEEN 3.30 PM TO 4.30 PM</b>		
<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	F.R.NO.	2131/2019	26	F.R.NO.	212/2020
2	F.R.NO.	2233/2019	27	F.R.NO.	215/2020
3	F.R.NO.	2318/2019	28	F.R.NO.	216/2020
4	F.R.NO.	2355/2019	29	F.R.NO.	217/2020
5	F.R.NO.	2374/2019	30	F.R.NO.	221/2020
6	CRL.A	103/2020	31	F.R.NO.	222/2020
7	CRL.A	347/2020	32	F.R.NO.	223/2020
8	CRL.A	348/2020	33	F.R.NO.	225/2020
9	CRL.A	355/2020	34	F.R.NO.	237/2020
10	CRL.A	370/2020	35	F.R.NO.	238/2020
11	CRL.A	394/2020	36	F.R.NO.	239/2020
12	F.R.NO.	54/2020	37	F.R.NO.	246/2020
13	F.R.NO.	74/2020	38	F.R.NO.	249/2020
14	F.R.NO.	76/2020	39	F.R.NO.	250/2020
15	F.R.NO.	108/2020	40	CRL.A.NO.	250/2020
16	F.R.NO.	146/2020	41	F.R.NO.	251/2020
17	F.R.NO.	153/2020	42	F.R.NO.	260/2020
18	F.R.NO.	165/2020	43	F.R.NO.	261/2020
19	F.R.NO.	168/2020	44	F.R.NO.	264/2020
20	F.R.NO.	173/2020	45	F.R.NO.	265/2020
21	F.R.NO.	174/2020	46	F.R.NO.	266/2020
22	F.R.NO.	198/2020	47	F.R.NO.	270/2020
23	F.R.NO.	202/2020	48	F.R.NO.	273/2020
24	F.R.NO.	205/2020	49	F.R.NO.	274/2020
25	F.R.NO.	210/2020	50	F.R.NO.	275/2020

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 28TH MAY 2020  
COUNTER - 4**

**CRIMINAL REVISION PETITION**

<b>BETWEEN 2.30 PM TO 3.30 PM</b>			<b>BETWEEN 3.30 PM TO 4.30 PM</b>		
<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	CRL.RP	1286/2019	26	F.R.NO.	217/2020
2	F.R.NO.	1523/2019	27	F.R.NO.	219/2020
3	F.R.NO.	1680/2019	28	F.R.NO.	223/2020
4	CRL.RP	220/2020	29	F.R.NO.	224/2020
5	CRL.RP	279/2020	30	F.R.NO.	227/2020
6	F.R.NO.	109/2020	31	F.R.NO.	232/2020
7	F.R.NO.	120/2020	32	F.R.NO.	233/2020
8	F.R.NO.	129/2020	33	F.R.NO.	235/2020
9	F.R.NO.	139/2020	34	F.R.NO.	241/2020
10	F.R.NO.	140/2020	35	F.R.NO.	245/2020
11	F.R.NO.	144/2020	36	F.R.NO.	248/2020
12	F.R.NO.	151/2020	37	F.R.NO.	252/2020
13	F.R.NO.	159/2020	38	F.R.NO.	258/2020
14	F.R.NO.	171/2020	39	F.R.NO.	259/2020
15	F.R.NO.	175/2020	40	F.R.NO.	261/2020
16	F.R.NO.	183/2020	41	F.R.NO.	264/2020
17	F.R.NO.	188/2020	42	F.R.NO.	266/2020
18	F.R.NO.	195/2020	43	F.R.NO.	267/2020
19	F.R.NO.	197/2020	44	F.R.NO.	270/2020
20	F.R.NO.	205/2020	45	F.R.NO.	272/2020
21	F.R.NO.	207/2020	46	F.R.NO.	274/2020
22	F.R.NO.	208/2020	47	F.R.NO.	275/2020
23	F.R.NO.	210/2020	48	F.R.NO.	276/2020
24	F.R.NO.	212/2020	49	F.R.NO.	282/2020
25	F.R.NO.	214/2020	50	F.R.NO.	283/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 29TH MAY 2020  
COUNTER-NO.1**

**WRIT PETITION**

<b>BETWEEN 11.00 AM TO 12.00NOON</b>		<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>SL NO</b>	<b>FR NO. &amp; YEAR</b>	<b>SL NO</b>	<b>FR NO. &amp; YEAR</b>
1	5627/2020	26	5750/2020
2	5628/2020	27	5767/2020
3	5629/2020	28	5790/2020
4	5630/2020	29	5791/2020
5	5631/2020	30	5793/2020
6	5660/2020	31	5794/2020
7	5673/2020	32	5807/2020
8	5676/2020	33	5810/2020
9	5683/2020	34	5811/2020
10	5684/2020	35	5812/2020
11	5685/2020	36	5814/2020
12	5689/2020	37	5830/2020
13	5702/2020	38	5837/2020
14	5715/2020	39	5838/2020
15	5717/2020	40	5839/2020
16	5718/2020	41	5840/2020
17	5723/2020	42	5849/2020
18	5724/2020	43	5854/2020
19	5729/2020	44	5857/2020
20	5730/2020	45	5862/2020
21	5731/2020	46	5867/2020
22	5738/2020	47	5868/2020
23	5739/2020	48	5869/2020
24	5742/2020	49	5875/2020
25	5744/2020	50	5882/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 29TH MAY 2020  
COUNTER-NO.2**

**MISCELLANEOUS FIRST APPEAL (MFA)**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>		<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
1	1672/2020	26	1724/2020
2	1673/2020	27	1729/2020
3	1674/2020	28	1734/2020
4	1675/2020	29	1745/2020
5	1676/2020	30	1758/2020
6	1684/2020	31	1760/2020
7	1685/2020	32	1761/2020
8	1687/2020	33	1767/2020
9	1688/2020	34	1775/2020
10	1689/2020	35	1777/2020
11	1690/2020	36	1778/2020
12	1691/2020	37	1782/2020
13	1692/2020	38	1785/2020
14	1693/2020	39	1788/2020
15	1694/2020	40	1793/2020
16	1696/2020	41	1796/2020
17	1697/2020	42	1797/2020
18	1698/2020	43	1798/2020
19	1701/2020	44	1800/2020
20	1707/2020	45	1801/2020
21	1708/2020	46	1802/2020
22	1711/2020	47	1803/2020
23	1713/2020	48	1804/2020
24	1714/2020	49	1805/2020
25	1715/2020	50	1806/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 29TH MAY 2020  
COUNTER-NO.3**

**REGULAR FIRST APPEAL (RFA)**

<b>BETWEEN 11.00AM TO 12.00 NOON</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
1	280/2020
2	281/2020
3	282/2020
4	286/2020
5	288/2020
6	290/2020
7	293/2020
8	295/2020
9	297/2020
10	298/2020
11	299/2020
12	300/2020
13	301/2020
14	305/2020
15	307/2020
16	317/2020
17	319/2020
18	320/2020
19	322/2020
20	324/2020
21	325/2020
22	326/2020
23	327/2020
24	329/2020
25	332/2020

<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>SL.NO.</b>	<b>FR NO. &amp; YEAR</b>
26	333/2020
27	334/2020
28	335/2020
29	336/2020
30	338/2020
31	339/2020
32	340/2020
33	342/2020
34	345/2020
35	346/2020
36	348/2020
37	349/2020
38	351/2020
39	353/2020
40	354/2020
41	355/2020
42	357/2020
43	359/2020
44	362/2020
45	363/2020
46	364/2020
47	365/2020
48	366/2020
49	367/2020
50	368/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 29TH MAY 2020  
COUNTER-NO.4**

**REGULAR SECOND APPEAL (RSA)**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>	
<b>Sl.No</b>	<b>FR No. &amp; YEAR</b>
1	2047/2019
2	2048/2019
3	2049/2019
4	2051/2019
5	2053/2019
6	2055/2019
7	2056/2019
8	2059/2019
9	2062/2019
10	2065/2019
11	2066/2019
12	2067/2019
13	2069/2019
14	2072/2019
15	2075/2019
16	2078/2019
17	2079/2019
18	2086/2019
19	2087/2019
20	2088/2019
21	2089/2019
22	2091/2019
23	2092/2019
24	2093/2019
25	2094/2019

<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>Sl.No</b>	<b>FR No. &amp; YEAR</b>
26	2095/2019
27	2101/2019
28	2102/2019
29	2104/2019
30	2105/2019
31	2107/2019
32	2109/2019
33	2110/2019
34	2112/2019
35	2113/2019
36	2115/2019
37	2116/2019
38	2117/2019
39	2118/2019
40	2119/2019
41	2120/2019
42	2121/2019
43	2122/2019
44	2123/2019
45	2124/2019
46	2126/2019
47	2129/2019
48	2131/2019
49	2132/2019
50	2133/2019

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 29TH MAY 2020  
COUNTER - I**

**CRIMINAL PETITION U/S 482 OF CR.P.C.**

<b>BETWEEN 2.30 PM TO 3.30 PM</b>			<b>BETWEEN 3.30 PM TO 4.30 PM</b>		
<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	F.R.NO.	573/2020	26	F.R.NO.	742/2020
2	F.R.NO.	580/2020	27	F.R.NO.	749/2020
3	F.R.NO.	582/2020	28	F.R.NO.	769/2020
4	F.R.NO.	584/2020	29	F.R.NO.	779/2020
5	F.R.NO.	586/2020	30	F.R.NO.	781/2020
6	F.R.NO.	587/2020	31	F.R.NO.	793/2020
7	F.R.NO.	624/2020	32	F.R.NO.	823/2020
8	F.R.NO.	640/2020	33	F.R.NO.	824/2020
9	F.R.NO.	660/2020	34	F.R.NO.	825/2020
10	F.R.NO.	663/2020	35	F.R.NO.	826/2020
11	F.R.NO.	664/2020	36	F.R.NO.	832/2020
12	F.R.NO.	673/2020	37	F.R.NO.	833/2020
13	F.R.NO.	678/2020	38	F.R.NO.	835/2020
14	F.R.NO.	683/2020	39	F.R.NO.	857/2020
15	F.R.NO.	686/2020	40	F.R.NO.	858/2020
16	F.R.NO.	691/2020	41	F.R.NO.	867/2020
17	F.R.NO.	692/2020	42	F.R.NO.	872/2020
18	F.R.NO.	715/2020	43	F.R.NO.	879/2020
19	F.R.NO.	716/2020	44	F.R.NO.	888/2020
20	F.R.NO.	717/2020	45	F.R.NO.	908/2020
21	F.R.NO.	718/2020	46	F.R.NO.	910/2020
22	F.R.NO.	720/2020	47	F.R.NO.	915/2020
23	F.R.NO.	734/2020	48	F.R.NO.	925/2020
24	F.R.NO.	740/2020	49	F.R.NO.	931/2020
25	F.R.NO.	741/2020	50	F.R.NO.	934/2020



**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 29TH MAY 2020  
COUNTER - 2**

**CRIMINAL PETITION U/S 438 & 439 OF CR.P.C.**

**BETWEEN 2.30 PM TO 3.30 PM**

**BETWEEN 3.30 PM TO 4.30 PM**

<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	F.R.NO.	1637/2020	26	F.R.NO.	1876/2020
2	F.R.NO.	1643/2020	27	F.R.NO.	1881/2020
3	F.R.NO.	1649/2020	28	F.R.NO.	1882/2020
4	F.R.NO.	1672/2020	29	F.R.NO.	1886/2020
5	F.R.NO.	1676/2020	30	F.R.NO.	1892/2020
6	F.R.NO.	1680/2020	31	F.R.NO.	1896/2020
7	F.R.NO.	1692/2020	32	F.R.NO.	1897/2020
8	F.R.NO.	1695/2020	33	F.R.NO.	1905/2020
9	F.R.NO.	1697/2020	34	F.R.NO.	1912/2020
10	F.R.NO.	1702/2020	35	F.R.NO.	1926/2020
11	F.R.NO.	1733/2020	36	F.R.NO.	1929/2020
12	F.R.NO.	1744/2020	37	F.R.NO.	1930/2020
13	F.R.NO.	1756/2020	38	F.R.NO.	1936/2020
14	F.R.NO.	1761/2020	39	F.R.NO.	1942/2020
15	F.R.NO.	1764/2020	40	F.R.NO.	1958/2020
16	F.R.NO.	1780/2020	41	F.R.NO.	1966/2020
17	F.R.NO.	1788/2020	42	F.R.NO.	1970/2020
18	F.R.NO.	1797/2020	43	F.R.NO.	1978/2020
19	F.R.NO.	1813/2020	44	F.R.NO.	1979/2020
20	F.R.NO.	1827/2020	45	F.R.NO.	1980/2020
21	F.R.NO.	1829/2020	46	F.R.NO.	1983/2020
22	F.R.NO.	1856/2020	47	F.R.NO.	1984/2020
23	F.R.NO.	1859/2020	48	F.R.NO.	1989/2020
24	F.R.NO.	1870/2020	49	F.R.NO.	1990/2020
25	F.R.NO.	1872/2020	50	F.R.NO.	1999/2020

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 29TH MAY 2020  
COUNTER - 3**

**CRIMINAL APPEAL**

<b>BETWEEN 2.30 PM TO 3.30 PM</b>			<b>BETWEEN 3.30 PM TO 4.30 PM</b>		
<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	F.R.NO.	276/2020	26	F.R.NO.	326/2020
2	F.R.NO.	279/2020	27	F.R.NO.	327/2020
3	F.R.NO.	281/2020	28	F.R.NO.	329/2020
4	F.R.NO.	282/2020	29	F.R.NO.	332/2020
5	F.R.NO.	283/2020	30	F.R.NO.	333/2020
6	CRL.A.No.	283/2020	31	F.R.NO.	335/2020
7	F.R.NO.	285/2020	32	F.R.NO.	342/2020
8	F.R.NO.	287/2020	33	F.R.NO.	343/2020
9	F.R.NO.	288/2020	34	F.R.NO.	345/2020
10	F.R.NO.	289/2020	35	F.R.NO.	349/2020
11	F.R.NO.	290/2020	36	F.R.NO.	350/2020
12	F.R.NO.	293/2020	37	F.R.NO.	351/2020
13	F.R.NO.	294/2020	38	F.R.NO.	354/2020
14	F.R.NO.	295/2020	39	F.R.NO.	358/2020
15	F.R.NO.	296/2020	40	F.R.NO.	359/2020
16	F.R.NO.	297/2020	41	F.R.NO.	365/2020
17	F.R.NO.	300/2020	42	F.R.NO.	366/2020
18	F.R.NO.	303/2020	43	F.R.NO.	367/2020
19	F.R.NO.	304/2020	44	F.R.NO.	371/2020
20	F.R.NO.	305/2020	45	F.R.NO.	372/2020
21	F.R.NO.	306/2020	46	F.R.NO.	373/2020
22	F.R.NO.	307/2020	47	CRL.A.NO.	373/2020
23	F.R.NO.	312/2020	48	F.R.NO.	374/2020
24	F.R.NO.	314/2020	49	F.R.NO.	376/2020
25	F.R.NO.	315/2020	50	F.R.NO.	377/2020

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 29TH MAY 2020  
COUNTER - 4**

**CRIMINAL REVISION PETITION**

<b>BETWEEN 2.30 PM TO 3.30 PM</b>			<b>BETWEEN 3.30 PM TO 4.30 PM</b>		
<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>	<b>SL.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO. &amp; YEAR</b>
1	F.R.NO.	284/2020	26	F.R.NO.	341/2020
2	F.R.NO.	285/2020	27	F.R.NO.	347/2020
3	F.R.NO.	289/2020	28	F.R.NO.	348/2020
4	F.R.NO.	292/2020	29	F.R.NO.	355/2020
5	F.R.NO.	293/2020	30	F.R.NO.	357/2020
6	F.R.NO.	294/2020	31	F.R.NO.	359/2020
7	F.R.NO.	296/2020	32	F.R.NO.	362/2020
8	F.R.NO.	297/2020	33	F.R.NO.	367/2020
9	F.R.NO.	299/2020	34	F.R.NO.	368/2020
10	F.R.NO.	300/2020	35	F.R.NO.	370/2020
11	F.R.NO.	305/2020	36	F.R.NO.	372/2020
12	F.R.NO.	307/2020	37	F.R.NO.	374/2020
13	F.R.NO.	309/2020	38	F.R.NO.	375/2020
14	F.R.NO.	311/2020	39	F.R.NO.	377/2020
15	F.R.NO.	316/2020	40	F.R.NO.	378/2020
16	F.R.NO.	317/2020	41	F.R.NO.	380/2020
17	F.R.NO.	320/2020	42	F.R.NO.	381/2020
18	F.R.NO.	321/2020	43	F.R.NO.	383/2020
19	F.R.NO.	323/2020	44	F.R.NO.	389/2020
20	F.R.NO.	327/2020	45	F.R.NO.	391/2020
21	F.R.NO.	328/2020	46	F.R.NO.	392/2020
22	F.R.NO.	330/2020	47	F.R.NO.	393/2020
23	F.R.NO.	332/2020	48	F.R.NO.	395/2020
24	F.R.NO.	333/2020	49	F.R.NO.	396/2020
25	F.R.NO.	335/2020	50	F.R.NO.	397/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 30TH MAY 2020  
COUNTER NO.1  
INCOME TAX APPEAL (ITA)**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>		<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>Sl.No.</b>	<b>FR NO. &amp; YEAR</b>	<b>Sl.No.</b>	<b>FR NO. &amp; YEAR</b>
1	23/2020	26	85/2020
2	25/2020	27	86/2020
3	28/2020	28	87/2020
4	29/2020	29	88/2020
5	41/2020	30	89/2020
6	42/2020	31	95/2020
7	43/2020	32	96/2020
8	44/2020	33	711/2020
9	45/2020	34	712/2020
10	46/2020	35	713/2020
11	47/2020	36	714/2020
12	48/2020	37	715/2020
13	53/2020	38	720/2020
14	56/2020	39	736/2020
15	57/2020	40	737/2020
16	58/2020	41	742/2020
17	59/2020	42	743/2020
18	60/2020	43	749/2020
19	61/2020	44	750/2020
20	62/2020	45	753/2020
21	63/2020	46	754/2020
22	64/2020	47	758/2020
23	65/2020	48	762/2020
24	78/2020	49	763/2020
25	79/2020	50	765/2020

**RECTIFICATION OF OFFICE OBJECTIONS  
DATED 30TH MAY 2020  
BETWEEN 11.00 AM TO 01.00 PM  
COUNTER-NO.2**

**WRIT APPEAL**

<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>		<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>
1	249/2020		9	4005/2020
2	250/2020		10	6940/2017
3	251/2020		11	1515/2018
4	252/2020		12	3209/2018
5	254/2020		13	2842/2018
6	255/2020		14	2841/2018
7	256/2020		15	2503/2018
8	257/2020			

**RECTIFICATION OF OFFICE OBJECTION  
DATED 30TH MAY 2020  
COUNTER NO.3**

**REVIEW PETITION (SINGLE & DIVISION BENCH)**

<b><u>BETWEEN 11.00 AM TO 12.00 NOON</u></b>	
<b>Sl.No.</b>	<b>FR NO. &amp; YEAR</b>
1	577/2019
2	2/2020
3	3/2020
4	6/2020
5	12/2020
6	17/2020
7	32/2020
8	33/2020
9	36/2020
10	38/2020
11	39/2020
12	43/2020
13	44/2020
14	45/2020
15	46/2020

<b><u>BETWEEN 12.00 NOON TO 1.00 PM</u></b>	
<b>Sl.No.</b>	<b>FR NO. &amp; YEAR</b>
16	50/2020
17	53/2020
18	54/2020
19	56/2020
20	64/2020
21	65/2020
22	110/2020
23	115/2020
24	116/2020
25	117/2020
26	119/2020
27	122/2020
28	123/2020
29	124/2020
30	126/2020

**RECTIFICATION OF OFFICE OBJECTION  
DATED 30TH MAY 2020  
COUNTER NO.4  
CIVIL PETITION**

<b>BETWEEN 11.00 AM TO 12.00 NOON</b>	
<b>Sl.No.</b>	<b>FR No. &amp; YEAR</b>
1	34/2020
2	37/2020
3	41/2020
4	42/2020
5	51/2020
6	57/2020
7	61/2020
8	66/2020
9	67/2020
10	69/2020
11	82/2020
12	94/2020
13	102/2020
14	103/2020
15	104/2020

<b>BETWEEN 12.00 NOON TO 1.00 PM</b>	
<b>Sl.No.</b>	<b>FR No. &amp; YEAR</b>
16	105/2020
17	106/2020
18	107/2020
19	108/2020
20	109/2020
21	110/2020
22	111/2020
23	112/2020
24	115/2020
25	116/2020
26	117/2020
27	119/2020
28	120/2020
29	121/2020
30	122/2020